

**Defective Case Register from 2025-04-09 to 2025-04-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/10201/2025	HEMANTA KUMAR RATSINGH	2025-04-09	Age of petitioner not tally with rejection order.
2	D-BLAPL/10861/2025	KUMAR PRAJWAL	2025-04-09	Name of P.S. in FIR not tally with cause title and rej.order.
3	D-BLAPL/10808/2025	MANAS KUMAR CHAND	2025-04-09	Annexure -1 wrongly reflected in para 3.Sl. no. 3 mentioned twice in petition.
4	D-BLAPL/10856/2025	RAJIB BIHARI MISHRA	2025-04-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per rejection order under Annexure-2, No. of S.T.Case does not tally with cause title.
5	D-CRLMC/10519/2025	MANOJ KUMAR PATI	2025-04-09	As per standing order the name of guardian shall not be mentioned in the Petition.
6	D-CRLMC/10560/2025	ASHOK KUMAR SWAIN 1	2025-04-09	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 11 and 14 not legible.
7	D-WPCRL/10799/2025	JAYADEBA BEHERA	2025-04-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page mark not correct after page-14
8	D-WP(C)/13629/2025	ULLASH CHANDRA MOHANTY	2025-04-09	.Subject Code Not Furnished .
9	D-WP(C)/13709/2025	PRATIK DASH	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Occupation not furnished in the affidavit. 2page nos. 20 24 26 and 41 are not neat. 3.Notice dtd.10-10-2024 not available in annex.3 series.
10	D-WP(C)/13738/2025	SHILPI SIDHARTA MOHAPATRA	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.D.Fee of Rs.2/- not paid.Name of the Adv not mentioned capital letter in the v.nama.
11	D-WP(C)/13960/2025	DR. JITENDRA KUMAR LENKA	2025-04-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 19 and 24 not neat.

12	D-WPCRL/6052/2025	AVIJIT PATNAIK	2025-04-09	<p>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  17-REFERENCE CERTIFICATE NOT FURNISHED.  18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  23-NOMENCLATURE NOT CORRECTLY FURNISHED .</p> <p>May be regd. as WP(C)(ii)Neat page nos.42 43 45 47 49 to 51 53 to 55 to 63 66 69 and 70 be filed.(iii)IA not addressed. .Petition not correctly addressed to Honorable Court</p>
13	D-WP(C)/13961/2025	DR. JITENDRA KUMAR LENKA	2025-04-09	<p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>Page no. 19 not neat.</p>
14	D-WP(C)/13751/2025	SHILPI SIDDHANT MOHAPATRA	2025-04-09	<p>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.</p> <p>Date not mentioned in the v.nama. Name of the Adv not mentioned capital letter in the v.nama.Page marking not proper.</p>
15	D-RSA/13154/2025	SOUMYA MISHRA	2025-04-09	<p>Cause Title Not in order.R-3 in the Lower Appellate Court not made Party in this Appeal.</p>
16	D-BLAPL/10782/2025	JYOTIRMAYA SAHOO	2025-04-09	<p>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>Page 10 not neat.</p>
17	D-ABLAPL/10551/2025	SIDHANT DWIBEDI	2025-04-09	<p>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.</p> <p>Name of the Adv not mentioned capital letter in the v.nama.</p>
18	D-BLAPL/10789/2025	DHANANJAYA MUND	2025-04-09	<p>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>Page 9 and 14not partial neat.</p>
19	D-ABLAPL/10559/2025	SIDHANT DWIBEDI	2025-04-09	<p>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.</p> <p>Name of the Adv not mentioned capital letter in the v.nama.</p>
20	D-ABLAPL/10586/2025	DEBASIS SAHOO	2025-04-09	<p>4-AFFIDAVIT/VERIFICATION NOT PROPER.  11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>Page no. 12 not neat.Name of petitioner no. -2 not correctly furnished in cause title and affidavit.</p>

21	D-WP(C)/14258/2025	AJAY KUMAR TRIPATHY	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.8 not neat.
22	D-WP(C)/14218/2025	BRAJA MOHAN SARANGI	2025-04-09	Annexure 2 not marking in booklate
23	D-WP(C)/14513/2025	SUMAN MODI	2025-04-09	1.Hologram of Rs.50/- not affixed on V.nama.
24	D- ABLAPL/10588/2025	ANIRUDHA DAS	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 13 and 14 not neat.
25	D- ABLAPL/10591/2025	ANIRUDHA DAS	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 13 and 14 not neat.
26	D-WP(C)/13643/2025	RAJALAXMI BISWAL	2025-04-09	1.Deponent Not Signed In Affidavit.
27	D- ABLAPL/10619/2025	SURESH KUMAR JENA	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 and 9 not legible.
28	D-WP(C)/14014/2025	MAHESWAR MOHANTY	2025-04-09	1.Rs.6/- To Be Paid on The Cause Title.
29	D- CRLMC/6886/2025	SAPAN KUMAR LENKA	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not furnished on declaration. 2..Petition not correctly addressed to Honorable Court
30	D- CRLMC/10607/2025	ACHYUTANANDA PATTANAIK	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.11 not neat and legible.2.Age of the deponent on affidavit does not tally with cause title.3. Opp.Party no.3 not signed in the compromise deed. 4. Certified copy of F.I.R. under Annexure-1 not filed.Put up for further S.R
31	D- ABLAPL/10719/2025	BHARAT JALLI	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of the petitioner not tally with declaration in the affidavit. 2..Petition not correctly addressed to Honorable Court
32	D- BLAPL/10815/2025	PRASANTA KUMAR PRADHAN	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Relation ship not furnished in affidavit . 2. Page nos. 23 25 and 26 are not neat.
33	D- BLAPL/10812/2025	DIBYA CHARAN SWAIN	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. page nos.9 11 and 14 are not neat.
34	D-CRLA/10744/2025	BHABANI SHANKAR DASPARIDA	2025-04-09	Original page nos.7 8 31 and 32 not properly arrange
35	D-BLAPL/10791/2025	DHANANJAYA MUND	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 and 9 not legible.
36	D-BLAPL/10723/2025	BHARAT JALLI	2025-04-09	Date of execuataion not furnished.
37	D-CRLMC/10605/2025	BICHITRA NARAYANA SATAPATHY	2025-04-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. . Provision of Law not correctly furnished.
38	D-BLAPL/10813/2025	BIKRAM RATH	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 not neat.
39	D-BLAPL/10761/2025	P.V.S NANAJI ACHARY	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with declaration.2. year of rejection order under Annexure-2 does not tally with date Chart.
40	D-BLAPL/10763/2025	JUGALA KISHORE PANDA	2025-04-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-BLAPL/10766/2025	RAJIB LOCHAN PATTNAIK	2025-04-09	1.Name of the petitioner not correctly furnished in Synopsis.
42	D-WP(C)/14345/2025	ADISHA MOHANTY	2025-04-09	Page No.14 15 and 16 date of order be correction in Index with petition body.
43	D-WP(C)/14388/2025	SANGRAM KUMAR SINGH	2025-04-09	.Receipt Showing Serv.copy To cg not Filed.
44	D-BLAPL/10757/2025	SURYAKANTA DWIBEDI	2025-04-09	1. page mark not correct in index annex.7. 2.Date of rej. order not correct in date chart.
45	D-WP(C)/14374/2025	SUBRAT SATPATHY	2025-04-09	1.Receipt Showing Serv.copy To cg not Filed. 2.Not Properly Indexed.
46	D-ABLAPL/10563/2025	OM PRAKASH SARAN	2025-04-09	1.Year of P.S.No in Cause Title not correctly furnished.2.As per standing order the name of victim/informant shall not be mentioned in the Petition.
47	D-BLAPL/9973/2025	JAJATI KESHARI KHUNTIA	2025-04-09	1.As per standing order the name of victim shall not be mentioned in Petition.
48	D-ABLAPL/10722/2025	BHARAT JALLI	2025-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -1 not neat.
49	D-ABLAPL/10608/2025	MANAS KUMAR CHAND	2025-04-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED SUBJECT CODE NOT CORRECT IN CAUSE TITLE.
50	D-ABLAPL/10599/2025	DIPTI RANJAN SENAPATI	2025-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				G.R . no. , not furnished in petition . 2. Declaration not correct.
51	D- BLAPL/10733/2025	RASHMI RANJAN DAS	2025-04- 09	Spl. case no. wrongly mentioned in cause title as per FIR.
52	D- BLAPL/10750/2025	RAMDAS ACHARY	2025-04- 09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D- BLAPL/10746/2025	TARINI PANIGRAHI	2025-04- 09	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. As per index annexs.2 to 4 not properly furnished in the petition.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 09-04-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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